



CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

O.A.N0.060/00723/2019

Decided on: 15.01.2021

HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Kamal Kumar S/o Sh. Bhadar Ram aged about 38 years presently working as P.G.T (English) and resident of Quarter No.10, Jawahar Navodaya Vidyalaya Mansa Distt. Mansa – 151502, Punjab, Group B.

.... **Applicant**

(BY ADVOCATE: MR. N.K. BHALLA)

VERSUS

1. Union of India through the Secretary to Govt. Of India, Ministry of HRD, Shastri Bhawan, New Delhi.
2. Navodaya Vidyalaya Samiti through its Commissioner, B-15, Sector 62, Institutional Area, NOIDA, Gautam Budh Nagar (UP)-201309.
3. Deputy Commissioner, NVS, Regional Office, Bay No. 26-27, Sector 31-A, Chandigarh-160030.
4. Principal, Jawahar Navodaya Vidyalaya, Phaphre Bhai Ke, Distt. Mansa (Punjab)-151502.

Respondents

(BY ADVOCATE: MR. SANJAY GOYAL)



ORDER (ORAL)
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

1. At the outset the learned counsel for the applicant states that the Original Application (O.A) has been rendered infructuous as the applicant has already been transferred out of Jawahar Navodaya Vidyalaya, Mansa.
2. O.A. is, therefore, dismissed as having become infructuous. Needless to mention, that interim order also stands vacated.
3. No costs.

(AJANTA DAYALAN)
MEMBER (A)

Place: Chandigarh
Dated: 15.01.2021

HC*